

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 121 OF 2018 &
IA NOS. 408, 957 & 1019 OF 2018

Dated: 3rd August, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

Punjab State Power Corporation Ltd. Appellant(s)
Versus
Punjab State Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. Avijeet Lala
Ms. Astha Sharma

Counsel for the Respondent(s) : Mr. Manu Seshadri
Mr. Samarth Chowdhary for R-1

Mr. Praveen Kumar
Mr. Sarthak Gupta for R-2

ORDER

IA Nos. 957 & 1019 of 2018
(Appl. for condonation of delay in filing reply by R-1 & R-2)

The learned counsel, Mr. Manu Seshadri appearing for Respondent No.1 and Mr. Praveen Kumar, appearing for Respondent No. 2 submitted that there is a delay of 20 & 31 days in filing the respective replies which has been explained satisfactorily and sufficient cause has been made out in the application. The same may kindly be accepted and delay in filing the reply may kindly be condoned.

Submission made by the learned counsel appearing for the Respondent Nos.1 & 2, as stated above, is placed on record.

In the light of the submission made by the learned counsel appearing for the Respondent Nos.1 and 2 and after perusal of the application explaining the delay in filing the reply, we find it satisfactory as sufficient cause has been made out. The

same is accepted and the delay in filing the respective replies is condoned. The IA Nos. 957 & 1019 of 2018 are allowed.

APPEAL NO. 121 OF 2018 & IA NO. 408 OF 2018

Learned counsel appearing for the Appellant prays for four weeks' time to file rejoinder.

Submission made by learned counsel appearing for the Appellant, as stated supra, is placed on record.

Learned counsel for the Appellant is permitted to file their rejoinder on or before 04.09.2018, after serving copy on the other side.

List this matter on **15.11.2018**, as agreed by the learned counsel appearing for both the parties.

(S. D. Dubey)
Technical Member

Bn/kt

(Justice N. K. Patil)
Judicial Member